GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO.- 1381 ANSWERED ON- 09.12.2025

PANCHAYAT ELECTIONS IN MANIPUR

1381. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) Whether the Ministry is aware that the Hon'ble High Court of Manipur has directed the State Government to hold Panchayat elections within six months; and
- (b) If so, the steps that have been taken to ensure timely conduct of the Panchayat elections in compliance with the Court's directive and if not, the reasons therefor?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH)

- (a) Yes, Sir.
- (b) The State of Manipur has informed that a Review Petition has been filed before the Hon'ble High Court of Manipur against the order dated 29.08.2025 passed by Hon'ble High Court in the Writ Appeal No. 9 of 2024, Writ Appeal No. 10 of 2024 and Writ Appeal No. 11 of 2024.
